

(d) Industrial relations at Bhilai are satisfactory. At Rourkela, the situation has improved since the beginning of this year. The troubles in Durgapur Steel Plant seem to be mainly due to inter-Union rivalries. The issue of recognition of the rival Union is under reference to the State Government. For its part, the Management of the Plant is talking suitable action to streamline personnel policies and improve labour relationship but for better Industrial relations the present approach and attitude of the labour also needs a change.

DURGAPUR PROJECT LTD.

*339. SHRI BHAGABAN DAS :
SHRI B. K. MODAK :

Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that the Durgapur Project Ltd., West Bengal has been incurring a huge loss since its inception;

(b) if so, the total loss incurred so far, year-wise;

(c) whether Government have enquired into the causes of loss;

(d) if so, the findings thereof; and

(e) the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) to (e). The information is being collected and will be laid on the Table of the House.

FREE TRADE ZONE FOR ANDHRA PRADESH

*340. SHRI P. C. ADICHAN : Will the Minister of COMMERCE be pleased to state :

(a) the decision taken on the question of creating a free trade zone, like the one at Kandla, in Andhra Pradesh or any other place nearby;

(b) whether the scheme for creation of such a zone is likely to be included in the Fourth Five Year Plan; and

(c) if so, the broad features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) The Government do not for the present propose to establish a free trade zone in Andhra Pradesh or any other place.

(b) No, Sir.

(c) Does not arise.

पाकिस्तानी नावों और माल लौटाना

* 341. श्री हुकम चन्व कछबाय : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जनवरी तथा फरवरी, 1968 के महीनों में कच्छ सीमा पर जाखव और मांडवी के निकट भारतीय जल-प्रांगण में पकड़ी गई पाकिस्तानी नावों को वापस करने का सरकार का विचार है;

(ख) यदि हां, तो इसके क्या कारण हैं;

(ग) क्या यह भी सच है कि सरकार ने इन नावों पर लदा माल पाकिस्तान को लौटा दिया है; और

(घ) यदि हां, तो लौटाये गये माल का ब्यौरा तथा मूल्य क्या है ?

वाणिज्य मंत्री (श्री विनेश सिंह) : (क) तथा (ख). गत जनवरी-फरवरी में पकड़ी गई 30 पाकिस्तानी नावों में से दो नावें तत्काल व्यापार करती हुई पाई गई थीं, अतः उनके विरुद्ध आवश्यक कार्यवाही की जा रही है। भारत सरकार ने बाकी 28 नावों को छोड़ देने का निर्णय किया है, क्योंकि उनका किन्हीं विध्वंसक कार्यों में अन्तर्गस्त होना सिद्ध नहीं हुआ।

(ग) जी, नहीं।

(घ) प्रश्न नहीं उठता।